

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23227/2025	HARESH PULAKA VS STATE OF ODISHA	GHANASHYAM DASH VS	CHANDILI /126 /2025 () //	AOD20240000821C202500018
2	D-BLAPL/23228/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	PIPLI /307 /2024 () //	
3	D-BLAPL/23236/2025	TUNA @ SMRUTIRANJAN SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /206 /2025 () //	
4	D-BLAPL/23237/2025	DEEPAK KUMAR MALIK @ KESHAB @ LALU VS STATE BANK OF INDIA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 () //	
5	D-BLAPL/23239/2025	BICHITRA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /291 /2025 () //	AOD20240000242C202500160
6	D-BLAPL/23240/2025	SUKHESI RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 () //	
7	D-BLAPL/23241/2025	ANIL ROUT @ ANIL KU. ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
8	D-BLAPL/23246/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /225 /2025 () //	
9	D-BLAPL/23253/2025	MANASA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TALABANIA /23 /2025 () //	
10	D-BLAPL/23254/2025	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	DEBASISH PATNAIK VS	DHARAKOT PS /230 /2024 () //	
11	D-BLAPL/23255/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /126 /2025 () //	

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12	D-BLAPL/23258/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /404 /2024 () //	
13	D-BLAPL/23260/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /930 /2024 () //	
14	D-BLAPL/23261/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /706 /2024 () //	
15	D-BLAPL/23263/2025	RISHIBA KARMI @ RISHIBH KARMI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /213 /2025 () //	
16	D-BLAPL/23265/2025	KARMU MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /70 /2025 () //	
17	D-BLAPL/23270/2025	GAJANAN PRADHAN @ DEBADATTA NANDA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	RANPUR /290 /2024 () //	AOR20220003344C202500051
18	D-BLAPL/23272/2025	SASHIKANTA MALIK @ LITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /101 /2025 () //	AOD20240000012C202500162
19	D-BLAPL/23275/2025	SHIBA SANKAR BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KULIANA /117 /2025 () //	
20	D-BLAPL/23284/2025	KUNU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /46 /2025 () //	
21	D-BLAPL/23290/2025	DECEMBER BHOI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BANGOMUNDA /137 /2025 () //	
22	D-BLAPL/23295/2025	CHANDAN RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /49 /2025 () //	
23	D-BLAPL/23296/2025	SANJAY SAHOO	SUSHANTA HARICHANDAN	CDA-II /30 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23299/2025	SILU @ SURAJ SUPRIYA NAIK	PARTHA SARATHI DAS	KOTINANDA /152 /2025	AOD20240000364C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23303/2025 BLAPL/8054/2025	SATYABADI BARIK @ SATYAPRIYA BARIKI	CHIRANJEEV BIDYABHUSHAN	SATYABADI /151 /2025	
		VS	VS	J.M.F.C. (II), PURI(Puri)	
		STATE OF ODISHA		GR/0000333/2025	
26	D-BLAPL/23307/2025	MD. ABDUR RAHIM BISWAS	MD ARIF KHAN	//	AOR20220004000C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23310/2025	ANIL SAHOO	RABI NARAYAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23315/2025	JADU @ ASHOK KUMAR BEHERA	RABI NARAYAN MOHANTY	BADAGODA P.S. /591 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23320/2025	DILEEP KELKAR	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23334/2025	RAJA KISHORE @ RAJA BISWAL	BISHNU PRASAD PRADHAN	NACHUNI /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23336/2025	TUKUNA NAHAK	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23338/2025	UTTAM SINDRIA @ SINDHIRIA	BHARAT BHUSAN ROURAY	BARGARH /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/30775/2025	YERUKULA KRISHNA RAO @ Y.KRISHNA RAO	BUDHIRAM DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CMAPL/30821/2025	RAM MOHAN CHOUDHURY	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	()	

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		BANDANA MISHRA		//	
35	D-CMAPL/30862/2025	RITESH BERA	RAMAKANTA SARANGI	//	
		VS	VS	()	
		THE NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA		//	
36	D-CMP/30810/2025	ULLASH KUMARI BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA		//	
37	D-CMP/30814/2025	PADMANAVA MUDRA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		JAYA KRUSHNA@GOPAL MUDRA		//	
38	D-CMP/30824/2025	SUKANTA KUMAR BISI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		ARPITA HOU		//	
39	D-CMP/30828/2025	AKASH KUMAR PANDA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SURESH AGRAWAL		//	
40	D-CMP/30831/2025	BHAGABAN BARIK	AMIT PRASAD BOSE	//	
		VS	VS	()	
		JAGANNATH BEHERA		//	
41	D-CMP/30838/2025	JAGABANDHU NAYAK	UMA CHARAN MISHRA	//	
		VS	VS	()	
		GHANASHYAM NAYAK		//	
42	D-CONTC/30769/2025	BHAGAT SETHI	ADV	//	AOD20250000180C202500119
		VS	VS	()	
		DEORANJAN KUMAR SINGH, PRINCIPAL SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
43	D-CONTC/30773/2025	ABHIMANYU NAYAK	ADV.	//	
		VS	VS	()	
		LALIT KUMAR NAIK,EXECUTIVE OFFICER,KEONJHARGARH MUNICIPALITY,KEONJHAR		//	
44	D-CONTC/30777/2025	SANJAY KUMAR SETHI	ADV.	//	
		VS	VS	()	
		SUSANTA KUMAR BARIK,OAS		//	
45	D-CONTC/30785/2025	SRIKANTA MISHRA	ADV.	//	
		VS	VS	()	
		SANTOSH KUMAR BEHERA,ORS		//	

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46	D-CONTC/30792/2025	DR.BIMAL PRASAD MOHANTY VS	ADV. VS	// ()	
47	D-CONTC/30793/2025	MURALI KRISHNA,REGISTRAR,RASHTRIYA SANSKRIT SANSTHAN,NEW DELHI CHANDRA SEKHAR MISHRA VS	ADV. VS	// ()	
48	D-CONTC/30795/2025	SALINI PANDIT,IAS RAMESH CHANDRA MAHAPATRA VS	ADV VS	// ()	AOD20250000180C202500121
49	D-CONTC/30829/2025	PRASANNA KUMAR SAMANTARAY, TAHASILDAR, KANTAPADA,CUTTACK NILAKANTHA MOHANTA VS	ADV VS	// ()	AOD20240000618C202500098
50	D-CONTC/30857/2025	HEMAKANTA SOY, COLLECTOR AND DISTRICT MAGISTRATE MAYURBHANJ ARZOO HUSSAIN VS	CHANDAN KUMAR SAHOO VS	// ()	
51	D-CONTC/30858/2025	SANJAY KUMAR SINGH,IAS RASMITA BARIK VS	ADV. VS	// ()	
52	D-CONTC/30860/2025	ANANYA DAS,IAS BIPRA RANJAN BEURA VS	ADV. VS	// ()	
53	D-CONTC/30863/2025	MANAS RANJAN BARIK,PRINCIPAL SECRETARY,LAW DEPARTMENT,BBSR,KHURDA PRAFULLA KUMAR BEHERA @PRAFULLA KUMAR BEHERA VS	BEHERA VS	// ()	
54	D-CRLA/23226/2025	ARAVINDA AGRAWAL,SECRETARY,HIGHER EDUCATION DEPT.,BBSR JAYADEV @ JAIDEV BAG VS	ASWINI KUMAR DASH VS	GOVINDPUR /121 /2016 ()	
55	D-CRLA/23230/2025 CRLA/899/2025	STATE OF ODISHA DR. PATITAPABAN BARIK VS	HEMANTA KUMAR MUND VS	// SAMBALPUR VIGILANCE /106 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh)	
56	D-CRLA/23232/2025	STATE OF ODISHA(VIG.) AJIT NAG VS	AMITAV DAS(SR. ADV.) VS	CT/0000031/2017 BRAJARAJNAGAR /93 /2025 ()	
57	D-CRLA/23268/2025	STATE OF ODISHA GALU @ MAHESH @ NAMISH MISHRA	SUBRAT KUMAR DAS	// AINTHAPALI /335 /2016	AOR20220001797C202500014

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/23276/2025	RANJAN BISOYI @ RANJNA BISOYI	GOPAL KRISHNA NAYAK	BHANJANAGAR /461 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/23304/2025	TANKADHAR @ KURKURU MEHER	DILIP KUMAR MISRA	BHAWANIPATNA SADAR /304 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/23314/2025	GAJENDRA GOND	TAPAN KUMAR SINGH	UMERKOTE /394 /2024	AOR20240000927C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/23335/2025	HARA PRASAD @ KANHA MAJHI	SUSHANTA KUMAR JOSHI	KHARIAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/23337/2025	JAGAT RAM THAKUR	RASHMITA SAHU	//	AOR20220002559C202500005
		VS	VS	()	
		SUPRABHA BEHERA		//	
63	D-CRLMC/23224/2025	RAMESWAR BHUE	BASUDEV BARIK	BELPARA /216 /2018	AOR20240000156C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/23238/2025	GHANASHYAMA ROUT	SOUBHAGYA KUMAR DASH	SOSO /17 /2025	AOR20220001631C202500193
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/23243/2025	SHUVRA KANTA BEHERA	DHANANJAYA MUND	BAIDYANATHPUR /187 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/23245/2025	PANCHANAN HOTA	BHABANI SHANKAR DASPARIDA	BINIKA /191 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/23249/2025	KRUTIBAS PRADHAN @ PADHAN	BHABANI SHANKAR DASPARIDA	BINIKA /44 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/23251/2025	CHUNU KHAN @ CHUNA KHAN	PRAKASH CHANDRA DASH	NISCHINTAKOILI /83 /2018	
		VS	VS	()	

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69	D-CRLMC/23252/2025	STATE OF ODISHA JITU SENAPATI VS	BIJAYA KUMAR SAHOO VS	// NUAGAON /88 /2018 ()	
70	D-CRLMC/23264/2025	STATE OF ODISHA JYOTI PRAKASH JENA VS	KARUNAKAR GAYA VS	// MAHILA P.S.(BBSR) /35 /2024 ()	
71	D-CRLMC/23266/2025	STATE OF ODISHA SATYARANJAN HOTA VS	NIRMAL CHANDRA MOHANTY VS	// EOW,BHUBANESWAR /10 /2022 ()	
72	D-CRLMC/23283/2025	STATE OF ODISHA JITU @ JITENDRA KUMAR NAIK VS	MANAS KUMAR CHAND VS	// CHHENDIPADA /143 /2025 ()	
73	D-CRLMC/23288/2025	STATE OF ODISHA NRUSINGHA SENAPATI VS	BISWARANJAN DALAI VS	// KUJANGA /558 /2024 ()	AOR20220003722C202500131
74	D-CRLMC/23291/2025	STATE OF ODISHA ARUNA GHADEI VS	AMULYA RATNA PANDA VS	// ASKA /142 /2016 ()	
75	D-CRLMC/23293/2025	STATE OF ODISHA RAJESH KUMAR PAL @ RAJA VS	BISWABHUSAN DAS VS	// NAUGAON /89 /2015 ()	
76	D-CRLMC/23301/2025	STATE OF ODISHA SHABANA PERWIN VS	JAGAJIBAN PRADHAN VS	// Bamapada (Industrial Area) /79 /2012 ()	
77	D-CRLMC/23302/2025	STATE OF ODISHA MALATI SAMAL VS	NIRANJAN PANDA VS	// FATEGARH /192 /2025 ()	
78	D-CRLMC/23311/2025	STATE OF ODISHA ASARUDEEN N VS	SANGRAM KESHARI ROUT VS	// PADWA /38 /2022 ()	
79	D-CRLMC/23317/2025	STATE OF ODISHA RANJIT BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// ASTARANGA /135 /2025 () //	

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80	D-CRLMC/23326/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	SURADA /87 /2003 () //	
81	D-CRLMC/23328/2025	UMESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 () //	AOR20220003722C202500132
82	D-CRLMC/23331/2025	TARULATA CHHOTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /242 /2003 () //	
83	D-CRLMC/23333/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MANCHESWAR P.S. /412 /2018 () //	
84	D-CRLMC/23342/2025	MANDAKINI PRUSETH VS STATE OF ODISHA	SOURAV DAS VS	ORIENT /95 /2019 () //	
85	D-CRLMP/23248/2025	BASUDEV SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 () //	
86	D-CRLMP/23344/2025	BUDHEI MOHANTY VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	/ /0 () //	
87	D-CRLREV/23349/2025	DASARI MURALI KRISHNA VS STATE OF ODISHA	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /44 /2016 () //	
88	D-FAO/30779/2025	KATHARINA SWALASINGH VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
89	D-FAO/30781/2025	SHYAM KUMAR NAG VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
90	D-FAO/30782/2025	BHAGABANA ROUT VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
91	D-JCRLA/23323/2025	SANKAR PRADHAN	ADV.	RAIKIA /20 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-JCRLA/23324/2025	CHINTAMANI @ CHINTA MAJHI	ADV.	KOMNA PS /138 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-MACA/30766/2025	LALITA DEVI	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
		JOGESWAR SAHOO		//	
94	D-MACA/30825/2025	SASMITA BHOI	JAGABANDHU SAHU	//	AOR20220001487C202500050
		VS	VS	()	
		BHABAGRAHI MAHANANDA		//	
95	D-RSA/30806/2025	NITYANANDA NATTA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-TRP(C)/30768/2025	SAKUNTALA SINGH	ASIT KUMAR OTTA	//	AOR20230000623C202500030
		VS	VS	()	
		MAHADEV SINGH		//	
97	D-TRPCRL/23225/2025	SIVANANDA PATTNAYAK	MANOJ KUMAR NAYAK	BALASORE VIGILANCE /52 /2014	AOR20230001273C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WA/30760/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000172C202500330
		VS	VS	()	
		DHANESWAR DAS		//	
99	D-WA/30761/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	//	LOD20240000200C202500354
		VS	VS	()	
		KALU CHARAN NAYAK		//	
100	D-WA/30762/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500329
		VS	VS	()	
		DINABANDHU NAIK		//	
101	D-WA/30763/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	//	LOD20240000194C202500347
		VS	VS	()	
		BIKASH SABAT		//	
102	D-WA/30796/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500331
		VS	VS	()	

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103	D-WA/30804/2025	KAMAL LOCHAN SAHU STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()	LOD20240000194C202500348
104	D-WA/30818/2025	RAJENDRA MAHAKUR STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()	LOD20240000200C202500355
105	D-WA/30833/2025	DAMODAR PANIGRAHI NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	CHANDRA MOHANTY VS	// // ()	
106	D-WA/30835/2025	NIHAR RANJAN SAHU NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	CHANDRA MOHANTY VS	// // ()	
107	D-WA/30852/2025	NIHAR RANJAN SAHU SITA JAGADALA VS	MANOJ KUMAR MOHANTY VS	// // ()	
108	D-WP(C)/30757/2025 WP(C)/21479/2025	STATE OF ODISHA HI TECH EDIFICE PVT LTD, BBSR VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500038
109	D-WP(C)/30758/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR M/S BLOTTO VENTURES, JAJPUR VS	ARUN KUMAR PATRA VS	// // ()	
110	D-WP(C)/30759/2025	STATE OF ODISHA Er. DEBASHISHA HOTA VS	VS	// // ()	AOR20220001293C202500019
111	D-WP(C)/30764/2025	UNION OF INDIA HI TECH EDIFICE PVT LTD VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500036
112	D-WP(C)/30765/2025 WP(C)/21472/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY AJAYA KUMAR NAYAK VS	DEEPAK KUMAR MOHAPATRA VS	// // ()	AOD20250000560C202500013
113	D-WP(C)/30767/2025	STATE OF ODISHA NARAHARI OJHA VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500120
		STATE OF ODISHA		//	

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114	D-WP(C)/30770/2025	HI TECH EDIFICE PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS KRISHNA CHANDRA SAHU	// () //	AOD20240000544C202500037
115	D-WP(C)/30771/2025	GAUTAM OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS ASHOK KUMAR BEHERA	// () //	AOD20250000180C202500122
116	D-WP(C)/30772/2025 WP(C)/21424/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS PRASAD KUNDLOR MISHRA	// () //	
117	D-WP(C)/30774/2025	BAHUBALENDRA YASHOBANT NARAYAN DEO @ BPRASHAD KUNDLOR VS STATE OF ODISHA	PRASAD KUNDLOR MISHRA VS SUSHANTA KUMAR JOSHI	// () //	
118	D-WP(C)/30776/2025	CHAITANYA ADABONG VS COLLECTOR-CUM-REVISIONAL AUTHORITY, NUAPADA	SUSHANTA KUMAR JOSHI VS TAPAN KU. JENA SAMANTA	// () //	
119	D-WP(C)/30778/2025	M/S MANAPPURAM HOME FINANCE LTD, KHURDA VS THE COLLECTOR AND DISTRICT MAGISTRATE KHURDA	TAPAN KU. JENA SAMANTA VS PITAMBAR PANDA	// () //	
120	D-WP(C)/30780/2025	KALANDI CHARAN DASH VS SRIDHAR KUMAR DAS	PITAMBAR PANDA VS RABINDRA NATH DEBATA	// () //	
121	D-WP(C)/30783/2025	M/S VEDANTA CONSTRUCTIONS PRIVATE LIMITED VS ORISSA BRIDGE AND CONSTRUCTION CORPORATION LTD	RABINDRA NATH DEBATA VS AKHAND	// () //	AOR20220003946C202500005
122	D-WP(C)/30784/2025	CHANDRASEKHAR ROUT VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS SAMEER KUMAR DAS	// () //	
123	D-WP(C)/30786/2025	RAMAKANTA CHOUDHURY VS STATE OF ODISHA	SAMEER KUMAR DAS VS UMESH CHANDRA PATNAIK	// () //	
124	D-WP(C)/30787/2025	MONALISA SAMAL VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS KRISHNA CHANDRA SAHU	// () //	
125	D-WP(C)/30788/2025	SARAT KUMAR BOHIDAR	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500123

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/30789/2025	STATE OF ODISHA SURYAMANI RAJ	SOUBHAGYA SWAIN	//	AOR20220001296C202500057
		VS	VS	()	
127	D-WP(C)/30790/2025	STATE OF ODISHA PRATIMA SUNDARAY	CHITRASEN PARIDA	//	AOR20220001432C202500023
		VS	VS	()	
128	D-WP(C)/30791/2025	CENTRAL BOARD OF DIRECT TAXES (CBDT) MANOJ KUMAR ROUT	SIDHARTHA MISHRA	//	
		VS	VS	()	
129	D-WP(C)/30794/2025	TAHASILDAR, PATTAMUNDAI, KENDRAPARA SURESH CHANDRA MAHANTA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
130	D-WP(C)/30797/2025	STATE OF ODISHA BRAHMANANDA LENKA	ASWINI KUMAR DASH	//	
		VS	VS	()	
131	D-WP(C)/30798/2025	STATE OF ODISHA KANGALI CHARAN MALLICK	SADASIVA PATRA (1)	//	AOD20230000737C202500060
		VS	VS	()	
132	D-WP(C)/30799/2025	STATE OF ODISHA PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA	RISHOK KUMAR MISRA	//	
		VS	VS	()	
133	D-WP(C)/30800/2025	STATE OF ODISHA PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA	RISHOK KUMAR MISRA	//	
		VS	VS	()	
134	D-WP(C)/30801/2025	STATE OF ODISHA HALADHAR PADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
135	D-WP(C)/30802/2025	STATE OF ODISHA DUSMANTA KUMAR MALLICK	BINI MISHRA	//	
		VS	VS	()	
136	D-WP(C)/30803/2025	STATE OF ODISHA PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//	AOR20220001296C202500058
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/30805/2025	STATE OF ODISHA RATANLAL AGARWAL VS	AMIT PRASAD BOSE VS	// // 0	
138	D-WP(C)/30807/2025 WP(C)/21481/2025	STATE OF ODISHA KABITA AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0	
139	D-WP(C)/30808/2025	STATE OF ODISHA TARINI CHARAN MISHRA VS	DIPTI RANJAN BHOKTA VS	// // 0	
140	D-WP(C)/30809/2025	REGIONAL PROVIDENT FUND COMMISSIONER, EPF ORGANIZATION, GANJAM SARALA JENA VS	KAPILA CHARAN NAYAK VS	// // 0	
141	D-WP(C)/30811/2025	SURENDRA KUMAR MISHRA SUDESH KUMAR SAHU VS	BISWABIHARI MOHANTY VS	// // 0	
142	D-WP(C)/30812/2025	STATE OF ODISHA RABINDRA KUMAR SENAPATI VS	LALIT MOHAN NANDA VS	// // 0	
143	D-WP(C)/30813/2025	THE SECY, CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI, CUTTACK RACHANA BEHERA VS	SANKET KANUNGO VS	// // 0	
144	D-WP(C)/30815/2025	STATE OF ODISHA REETANJALI MISHRA VS	KARUNAKAR RATH VS	// // 0	
145	D-WP(C)/30816/2025	STATE OF ODISHA KHITISH KUMAR DAS VS	SUKANTA KUMAR MISHRA VS	// // 0	
146	D-WP(C)/30817/2025	STATE OF ODISHA MYLAB DISCOVERY SOLUTIONS, KOLKOT VS	DHANANJAYA MUND VS	// // 0	
147	D-WP(C)/30819/2025	STATE OF ODISHA LAXMAN KUMAR PATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //	AOR20220001616C202500086

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/30820/2025	DURGA CHARAN SARANGI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
149	D-WP(C)/30822/2025	M/S ASREC (INDIA) LTD, WEST BENGAL VS COLLECTOR CUM DIST.MAGISTRATE CUM	ANIMESH MOHANTY VS CERTIFICATE OFFICER, SUBARNAPUR	// () //	
150	D-WP(C)/30823/2025	NARENDRA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
151	D-WP(C)/30826/2025	NETAJI HIGH SCHOOL, CHINASARI, RAYAGADA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// () //	
152	D-WP(C)/30827/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION, SAKSHI VS STATE OF ODISHA	ATUL KANT, SAKSHI VS	// () //	
153	D-WP(C)/30830/2025	JYOTIRAJ MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
154	D-WP(C)/30832/2025	M/S SWAGATIKA SAHOO VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202500005
155	D-WP(C)/30834/2025	DEBARAJ ROUT VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// () //	
156	D-WP(C)/30836/2025	ASIT KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	// () //	
157	D-WP(C)/30837/2025	M/S. LANDMARK, KHORDHA VS MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	BIREN SANKAR TRIPATHY VS	// () //	
158	D-WP(C)/30839/2025	SAROJ KUMAR GIRI VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500099
159	D-WP(C)/30840/2025	DEBASMITA SAMANTARAY	OM SWARUP	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/30841/2025	SUNANDA SATAPATHY	BISWAJIT PASAYAT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/30842/2025	JHANKATESWAR NAIK @ JHANKADESWAR NAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/30843/2025	SWARNALATA PANDA	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202500006
		VS	VS	()	
		THE CHIEF COMMISSIONER, CT AND GST		//	
163	D-WP(C)/30844/2025	DEBADATTA NAYAK	UPASANA BAL	//	AOD20220004095C202500014
		VS	VS	()	
		THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE		//	
164	D-WP(C)/30845/2025	BANSIDHAR SAMAL	PRATIK DASH	//	
		VS	VS	()	
		THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK		//	
165	D-WP(C)/30846/2025	ANANTA SATPATHY	DURGESH NARAYAN RATH	//	AOR20220001583C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/30847/2025	SADANANDA BABOO	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/30848/2025	SUKANTA KUMAR PANDA	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/30849/2025	DIPTIMAYEE NAIK	ACHYUTANANDA PATTANAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/30850/2025	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD	PERADHIA SOHENDRA NAYAK	//	AOR20220001657C202500100
		VS	VS	()	
		MANI TIRUMALA PROJECTS PVT LTD		//	
170	D-WP(C)/30851/2025	BIRENDRA KUMAR BEHERA	CHITTARANJAN PATNAIK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/30853/2025	STATE OF ODISHA CHANDAN KUMAR PATRA VS	RAMA CHANDRA JENA VS	// // ()	
172	D-WP(C)/30854/2025	STATE OF ODISHA PRATAP KUMAR BEHERA VS	PARAMANANDA JYOTISH VS	// // ()	AOD20250000347C202500001
173	D-WP(C)/30855/2025	UNION OF INDIA PADMA LOCHAN PRADHAN VS	SHASHI BHUSAN JENA VS	// // ()	
174	D-WP(C)/30856/2025	STATE OF ODISHA JYOTSNARANI SAMAL VS	BHABANI SANKAR DAS VS	// // ()	
175	D-WP(C)/30859/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	ATMAJIT MANMITH DAS VS	// // ()	
176	D-WP(C)/30861/2025	STATE OF ODISHA SHREE RAM TRADERS, BARANGA, KHURDHA VS	ATMAJIT MANMITH DAS VS	// // ()	
177	D-ABLAPL/23229/2025	ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR PRAKASH MALIA VS	ACHYUTA PRIYADARSAN MISHRA VS	// LALBAG /184 /2025 ()	
178	D-ABLAPL/23231/2025	STATE OF ODISHA SOM MALLIK @ SATYAJIT MALIK VS	PRIYA RANJAN SINGH VS	// // ()	BAMBARI /114 /2025
179	D-ABLAPL/23233/2025	STATE OF ODISHA JEEBAN MOHAN NAYAK @ JIBAN NAYAK VS	MANORANJAN MISHRA VS	// // ()	MANGALA BAG /329 /2024
180	D-ABLAPL/23234/2025	STATE OF ODISHA KABI NAIK VS	NITYANANDA MOHAPATRA VS	// // ()	
181	D-ABLAPL/23235/2025	STATE OF ODISHA RASMITA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// // ()	ANANDAPUR /178 /2025 AOR20220001631C202500192
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/23242/2025	JAYA KUMAR JUAD VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// ()	
183	D-ABLAPL/23244/2025	SHAIKH @ SK ROUSHAN ALLI VS STATE OF ODISHA	BHARAT JALLI VS	CUTTACK SADAR /528 /2025 ()	AOD20240000581C202500107
184	D-ABLAPL/23247/2025	MANAS BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PURI TOWN /316 /2025 ()	
185	D-ABLAPL/23250/2025	MADHUSUDAN NAYAK @ SANA VS STATE OF ODISHA	ANSHUMAN PANDA VS	REMUNA /223 /2024 ()	
186	D-ABLAPL/23256/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /330 /2021 ()	
187	D-ABLAPL/23257/2025	BUTU @ DILLP KUMAR BEDANTA VS STATE OF ORISSA	BISWARANJAN DALAI VS	BHADRESWAR /72 /2025 ()	AOR20220003722C202500130
188	D-ABLAPL/23259/2025	KUNA MAHARANA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /668 /2025 ()	
189	D-ABLAPL/23262/2025	ABINASH MOHANTY @ BABU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /272 /2025 ()	
190	D-ABLAPL/23267/2025	BHAGABATA SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BARI RAMCHANDRAPUR /218 /2025 ()	
191	D-ABLAPL/23269/2025	TOFAN SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /77 /2024 ()	
192	D-ABLAPL/23271/2025	MANARANJAN KUANR VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /211 /2025 ()	
193	D-ABLAPL/23273/2025	LILI NAIK	BIBHUTI RANJAN MOHANTY	ATHGARH /96 /2008	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/23274/2025	DHIRENDRA BISWAL	SATYA RANJAN MULIA	ASTARANGA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/23277/2025	SHAKTI JENA @ SARTHAK JENA	SUSANTA KUMAR LENKA	ODAGAON /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/23278/2025	ABHISHEK NEPAK	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /25 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
197	D-ABLAPL/23279/2025	SIPRA NEPAK	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /25 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
198	D-ABLAPL/23280/2025	SMARANIKA BHAL	BISMAY RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
199	D-ABLAPL/23281/2025	PRAMOD KUMAR MAHANTA	SURYAKANTA DWIBEDI	BAISINGA /380 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/23282/2025	AJAYA NAYAK	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /961 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/23285/2025	HARA MAHAKUR	KIRTAN DANG	SAINTALA /281 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/23286/2025	JAYANTI DALAI	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /189 /2025	AOR20220001615C202500160
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/23287/2025	JAGDIN @ JATIN KUMAR SAHOO	SUSANTA KUMAR BARAL	GURUDIJHATIA /137 /2025	AOR20220001297C202500195
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/23289/2025	NIKANTA BIHARI @ DON	SURYAKANTA DWIBEDI	DHARAMGARH /322 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/23292/2025	STATE OF ODISHA RUDRA DAS MOHAPATRA @ RUDRA MADHAB DAS MOHAPATRA	TARA PRASAD BOSE	// KUMBHARAPARA /339 /2025	
		VS	VS	()	
206	D-ABLAPL/23294/2025	STATE OF ODISHA PRADEEP DAS @ PRADIPTA KUMAR DAS @ BAPI	JAYANTA KUMAR MAJHI	// Bamapada (Industrial Area) /160 /2025	
		VS	VS	()	
207	D-ABLAPL/23297/2025	STATE OF ODISHA BISWAJIT MOHANTY	JAYANTA KUMAR MAJHI	// BALASORE TOWN /172 /2025	
		VS	VS	()	
208	D-ABLAPL/23298/2025	STATE OF ODISHA DAMO HEMBRAM	PRAMOD KUMAR JENA	// BASTA /211 /2025	
		VS	VS	()	
209	D-ABLAPL/23300/2025	STATE OF ODISHA PRAMOD JENA @ PRAMOD KUMAR JENA	PRASANTA KUMAR SAHOO	// BYREE /125 /2025	
		VS	VS	()	
210	D-ABLAPL/23305/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA	SANDEEP RAJ PANDA	// KANJIPANI /26 /2025	
		VS	VS	()	
211	D-ABLAPL/23306/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA	SANDEEP RAJ PANDA	// KANJIPANI /25 /2025	
		VS	VS	()	
212	D-ABLAPL/23308/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA	SANDEEP RAJ PANDA	// TELKOI /50 /2025	
		VS	VS	()	
213	D-ABLAPL/23309/2025	STATE OF ODISHA SK. RIAJUDIN @ SK. RIYA @ SK. RAYA	SANDEEP RAJ PANDA	// TELKOI /49 /2025	
		VS	VS	()	
214	D-ABLAPL/23312/2025	STATE OF ODISHA KABIR KHAN	CHHABI BEHERA	// TIGIRIA /126 /2025	
		VS	VS	()	
215	D-ABLAPL/23313/2025	STATE OF ODISHA BHODE BAG @ BHODEBA @ BHODEV BAG	TARA PRASAD MOHAPATRA	// BELPARA /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/23316/2025	BANAMALI CHIRGUN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /208 /2025 () //	AOR20220001487C202500049
217	D-ABLAPL/23318/2025	JAYANTI MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BASUDEVPUR /540 /2025 () //	
218	D-ABLAPL/23319/2025	BHALA SAHA @ MD. AJMER ALI SAHA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /176 /2025 () //	
219	D-ABLAPL/23321/2025	GOPI MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /565 /2025 () //	
220	D-ABLAPL/23322/2025	KALINGA KESHARI MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BASUDEVPUR /540 /2025 () //	
221	D-ABLAPL/23325/2025	SAMRAT KUMAR SUBUDHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /243 /2025 () //	
222	D-ABLAPL/23327/2025	SK RAUF @ DR SHEIKH RAUF VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	EOW,BHUBANESWAR /12 /2021 () //	
223	D-ABLAPL/23329/2025	PRASANTA KUMAR PANDA @ DR. PRASANTA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	EOW,BHUBANESWAR /12 /2021 () //	
224	D-ABLAPL/23330/2025	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /391 /2025 () //	
225	D-ABLAPL/23332/2025	SARAT GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /37 /2025 () //	
226	D-ABLAPL/23339/2025	PRAVAT KUMAR SAHOO @ PRAVATA KUMAR SAHOO VS STATE OF ODISHA	GOYADEBA BEHERA VS	CHANDAPUR /108 /2025 () //	
227	D-ABLAPL/23340/2025	RANJITA NAIK	BHARAT BHUSAN ROUSTRAY	NALCO /201 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/23341/2025	PRAVAT KUMAR SAHOO	JAYADEBA BEHERA	RANPUR /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/23343/2025	PRAVAT KUMAR SAHOO @ PRAVATA KUMAR SAHOO	JAYADEBA BEHERA	CHANDAPUR /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/23345/2025	SANJEEV @ SANJIB RAO	SOUBHAGYA SWAIN	PATNAGARH /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/23346/2025	SANTOSH KUMAR PRADHAN	SIDHARTHA MISHRA	CHOUWAR /439 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/23347/2025	SUSHANT @ SUBRAT BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /674 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/23348/2025	BHBILATA PARIDA	BISWARANJAN DALAI	MARSHAGHAI /216 /2025	AOR20220003722C202500133
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/23350/2025	ARUN KUMAR NAYAK	BIRAJA PRASAD NANDA	TALCHER TOWN /674 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :31/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/16603/2025 EXP/ /	SABITARANI CHAND MP	PRADEEP KUMAR DAS	8/2025
2	D-TRPCRL/19873/2025 TRPCRL/51/2025	USHARANI BEHERA MP	SARAT CHANDRA MEKAP	71/2025
3	D-CRLMP/21089/2025 CRLMP/855/2025	SITANSHU MOHAN DWIBEDY MP		174/2025
4	D-JCRLA/16309/2024 JCRLA/82/2024	SARASWATI BEHERA MP	KARUNAKAR GAYA	174/2025
5	D-CRLMP/21253/2025 CRLMP/915/2025	SUBRAT PANDA MP		175/2025
6	D-JCRLA/16309/2024 JCRLA/82/2024	SARASWATI BEHERA MP	KARUNAKAR GAYA	175/2025
7	D-CONTC/26528/2025 CONTC/3029/2025	M/S BB ENTERPRISES, PURI MP		271/2025
8	D-CONTC/6766/2025 CONTC/878/2025	NABIN CHANDRA NAYAK MP		272/2025
9	D-CMAPL/30775/2025 CMAPL/ /	YERUKULA KRISHNA RAO @ Y. KRISHNA MP	RAJADHIRAM DAS	393/2025
10	D-CMAPL/791/2022 CMAPL/791/2022	SURESH CHANDRA NAYAK MP	BIREN SANKAR TRIPATHY	394/2025
11	D-CMAPL/30821/2025 CMAPL/ /	RAM MOHAN CHOUDHURY MP	KHAN MAHMOODUL HASAN NIAMATI	395/2025
12	D-FAO/16683/2025 FAO/218/2025	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	699/2025
13	D-FAO/30607/2025 FAO/ /	SK. KHALIL AHMED MP	SOUMYA MISHRA	700/2025
14	D-CRLREV/24165/2024 CRLREV/446/2024	GURTEJ SINGH@SIDHU MP	SAPAN KUMAR LENKA	700/2025
15	D-FAO/30607/2025 FAO/ /	SK. KHALIL AHMED MP	SOUMYA MISHRA	701/2025
16	D-CRLREV/23046/2025 CRLREV/ /	HARISH CHANDRA DAS MP	KUMAR PRAJWAL	701/2025
17	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	702/2025
18	D-FAO/20804/2025 FAO/273/2025	MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE CO. LTD. MP	ADAMS SURIKANE	702/2025
19	D-CRLREV/23222/2025 CRLREV/ /	BHANJA KISHORE SETHY @ BHANJALI MP	ASHOK KUMAR SAHOO	703/2025
20	D-FAO/26581/2025 FAO/331/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. MP	ADAMS SURIKANE	703/2025
21	D-CRLREV/13437/2025 CRLREV/238/2025	NIRAJ RAVINDRA CHORDIA@NIRAJ CHORDIA MP		704/2025
22	D-FAO/28705/2025 FAO/337/2025	MANAGER LEGAL ,M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA MP	ADAMS SURIKANE	704/2025
23	D-CRLREV/21871/2025 CRLREV/ /	MEHBOOBUN NAHAR MILKY MP	RAMDAS ACHARY	705/2025
24	D-CRLREV/20389/2025 CRLREV/359/2025	PRUTHIWIRAJ PAIKRAY MP	TUKUNA KUMAR MISHRA	706/2025
25	D-CRLREV/15656/2025 CRLREV/273/2025	SANTOSH@SANTU BEHERA MP	RAMAKRISHNA NAIK	707/2025
26	D-CRLREV/23349/2025	DASARI MURALI KRISHNA	SIDHARTHA DAS	

	CRLREV/ /	MP		708/2025
27	D-BLAPL/36996/2024	D.SURENDRA PATRA	SUNIL KUMAR PALAI	
	BLAPL/12750/2024	MP		818/2025
28	D-BLAPL/5976/2025	DAKTAR MAHANTA		
	BLAPL/2254/2025	MP		819/2025
29	D-BLAPL/8947/2025	NAYAN CHAND NAYAK	JUGALA KISHORE PANDA	
	BLAPL/3332/2025	MP		820/2025
30	D-BLAPL/23303/2025	SATYABADI BARIK @ SATYAPRIYA BARIK	KHIRANJEEV BIDYABHUSHAN	
	BLAPL/8054/2025	MP		821/2025
31	D-BLAPL/19326/2025	RAJU SETHI	KASHINATH PATTANAIK	
	BLAPL/6765/2025	MP		822/2025
32	D-RSA/196/2023	SUBASI MALIKA@SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/196/2023	MP		1076/2025
33	D-RSA/196/2023	SUBASI MALIKA@SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/196/2023	MP		1077/2025
34	D-RSA/196/2023	SUBASI MALIKA@SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/196/2023	MP		1078/2025
35	D-RSA/193/2023	SUBASI MALIKA @ SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/193/2023	MP		1079/2025
36	D-RSA/193/2023	SUBASI MALIKA @ SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/193/2023	MP		1080/2025
37	D-RSA/193/2023	SUBASI MALIKA @ SUBASINI MALIKA	AMIT PRASAD BOSE	
	RSA/193/2023	MP		1081/2025
38	D-RSA/459/2017	SASMITA RATHA	M/S.MRUTYUNJAYA MOHANTY	
	RSA/459/2017	MP		1082/2025
39	D-RSA/30585/2025	PRAFULLA NAYAK	LALATENDU SAMANTARAY	
	RSA/387/2025	MP		1083/2025
40	D-RSA/30806/2025	NITYANANDA NATTA	AMIT PRASAD BOSE	
	RSA/ /	MP		1084/2025
41	D-CMP/14265/2025	BABAJI MALLIK	SAILESH DAS	
	CMP/555/2025	MP		1171/2025
42	D-CMP/26023/2025	BISWANATH NAYAK	AMITAV TRIPATHY	
	CMP/992/2025	MP		1172/2025
43	D-CMP/41382/2024	SABITRI MANDAL	PRAVAT RANJAN SUTAR	
	CMP/1219/2024	MP		1173/2025
44	D-CMP/24534/2025	SANTOSH KUMAR AGRAWALA	SOUMYA MISHRA	
	CMP/946/2025	MP		1174/2025
45	D-CMP/30810/2025	ULLASH KUMARI BEHERA	AMIT PRASAD BOSE	
	CMP/ /	MP		1175/2025
46	D-CMP/30814/2025	PADMANAVA MUDRA	AMIT PRASAD BOSE	
	CMP/ /	MP		1176/2025
47	D-CMP/30824/2025	SUKANTA KUMAR BISI	AMIT PRASAD BOSE	
	CMP/ /	MP		1177/2025
48	D-CMP/30828/2025	AKASH KUMAR PANDA	AMIT PRASAD BOSE	
	CMP/ /	MP		1178/2025
49	D-CMP/30831/2025	BHAGABAN BARIK	AMIT PRASAD BOSE	
	CMP/ /	MP		1179/2025
50	D-CMP/30838/2025	JAGABANDHU NAYAK	UMA CHARAN MISHRA	
	CMP/ /	MP		1180/2025
51	D-ABLAPL/22930/2025	SATYANARAYAN MAHAPATRA	ANUP KUMAR PATTNAIK	
	ABLAPL/ /	MP		1431/2025
52	D-ABLAPL/32355/2024	TAPASWINI DAS @ KALYANI BOSE		
	ABLAPL/12124/2024	MP		1432/2025
53	D-ABLAPL/10050/2025	SARATA BERIHA		
	ABLAPL/3997/2025	MP		1433/2025
54	D-ABLAPL/13919/2025	MANOJ PARICHHA		
	ABLAPL/5441/2025	MP		1434/2025
55	D-ABLAPL/13430/2023	LIPUN KUMAR SAHU		
	ABLAPL/13430/2023	MP		1435/2025
56	D-MACA/30766/2025	LALITA DEVI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1962/2025
57	D-MACA/26996/2025	D.M., ORIENTAL INSURANCE CO. LTD.,	BHARAMOD KUMAR TRIPATHY	
	MACA/ /	MP		1963/2025

58	D-MACA/27807/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,SAMBALPUR MP	PRANMOD KUMAR TRIPATHY	1964/2025
59	D-MACA/27806/2025 MACA/ /	D.O., NATIONAL INSURANCE CO. LTD., SAMBALPUR MP	PRANMOD KUMAR TRIPATHY	1965/2025
60	D-MACA/918/2015 MACA/918/2015	SUBHASIS SAHOO MP	M/S.ANTARYAMI DASH	1966/2025
61	D-MACA/534/2020 MACA/534/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP		1967/2025
62	D-MACA/30825/2025 MACA/ /	SASMITA BHOI MP	JAGABANDHU SAHU	1968/2025
63	D-MACA/30825/2025 MACA/ /	SASMITA BHOI MP	JAGABANDHU SAHU	1969/2025
64	D-MACA/23618/2025 MACA/877/2025	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. MP	CHITOLI KHAN	1970/2025
65	D-MACA/23207/2025 MACA/866/2025	LEGAL MANAGER, M/S. ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. MP	CHITOLI KHAN	1971/2025
66	D-CRLMC/23245/2025 CRLMC/ /	PANCHANAN HOTA MP	BHABANI SHANKAR DASPARIDA	2061/2025
67	D-CRLMC/23251/2025 CRLMC/ /	CHUNU KHAN @ CHUNA KHAN MP	PRAKASH CHANDRA DASH	2062/2025
68	D-CRLMC/23251/2025 CRLMC/ /	CHUNU KHAN @ CHUNA KHAN MP	PRAKASH CHANDRA DASH	2063/2025
69	D-CRLMC/3156/2022 CRLMC/3156/2022	SUVANKAR NAYAK MP	RATIKANTA MOHAPATRA	2064/2025
70	D-CRLMC/23266/2025 CRLMC/ /	SATYARANJAN HOTA MP	NIRMAL CHANDRA MOHANTY	2065/2025
71	D-CRLMC/9879/2024 CRLMC/1204/2024	SHREETAM NANDA MP	SOVAN MISHRA	2066/2025
72	D-CRLMC/23288/2025 CRLMC/ /	NRUSINGHA SENAPATI MP	BISWARANJAN DALAI	2067/2025
73	D-CRLMC/23301/2025 CRLMC/ /	SHABANA PERWIN MP	JAGAJIBAN PRADHAN	2068/2025
74	D-CRLMC/23302/2025 CRLMC/ /	MALATI SAMAL MP	NIRANJAN PANDA	2069/2025
75	D-CRLMC/23317/2025 CRLMC/ /	RANJIT BEHERA MP	BIRAJA PRASAD NANDA	2070/2025
76	D-CRLMC/23342/2025 CRLMC/ /	MANDAKINI PRUSETH MP	SOURAV DAS	2071/2025
77	D-CRLA/21944/2025 CRLA/ /	MUKESH KUMAR MP	ASIT KUMAR JENA	2094/2025
78	D-CRLA/23226/2025 CRLA/ /	JAYADEV @ JAIDEV BAG MP	ASWINI KUMAR DASH	2095/2025
79	D-CRLA/23226/2025 CRLA/ /	JAYADEV @ JAIDEV BAG MP	ASWINI KUMAR DASH	2096/2025
80	D-CRLA/26/2016 CRLA/26/2016	AKHAYA KUMAR SAHOO MP	M/S.PRASANTA KUMAR SAHOO D.MOHAPATRA U.C.DORA G.R.DAS	2097/2025
81	D-CRLA/23230/2025 CRLA/899/2025	DR. PATITAPABAN BARIK MP	HEMANTA KUMAR MUND	2098/2025
82	D-CRLA/23230/2025 CRLA/899/2025	DR. PATITAPABAN BARIK MP	HEMANTA KUMAR MUND	2099/2025
83	D-CRLA/23232/2025 CRLA/ /	AJIT NAG MP	AMITAV DAS(SR. ADV.)	2100/2025
84	D-CRLA/700/2023 CRLA/700/2023	RAJKUMAR PANDIT MP	(MONIKA SAMAL), SUDHANSU SEKHAR DASH	2101/2025
85	D-CRLA/27545/2024 CRLA/923/2024	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	2102/2025
86	D-CRLA/1240/2023 CRLA/1240/2023	MITESH PARIDA@DHUDUKA MP	SK. ZAFARULLA	2103/2025
87	D-CRLA/23268/2025 CRLA/ /	GALU @ MAHESH @ NAMISH MISHRA MP	SUBRAT KUMAR DAS	2104/2025
88	D-CRLA/23268/2025 CRLA/ /	GALU @ MAHESH @ NAMISH MISHRA MP	SUBRAT KUMAR DAS	2105/2025
89	D-CRLA/23268/2025	GALU @ MAHESH @ NAMISH MISHRA	SUBRAT KUMAR DAS	

	CRLA/ /	MP		2106/2025
90	D-CRLA/23276/2025	RANJAN BISOYI @ RANJNA BISOYI	GOPAL KRISHNA NAYAK	
	CRLA/ /	MP		2107/2025
91	D-CRLA/23276/2025	RANJAN BISOYI @ RANJNA BISOYI	GOPAL KRISHNA NAYAK	
	CRLA/ /	MP		2108/2025
92	D-CRLA/23276/2025	RANJAN BISOYI @ RANJNA BISOYI	GOPAL KRISHNA NAYAK	
	CRLA/ /	MP		2109/2025
93	D-CRLA/23304/2025	TANKADHAR @ KURKURU MEHER	DILIP KUMAR MISRA	
	CRLA/ /	MP		2110/2025
94	D-CRLA/23304/2025	TANKADHAR @ KURKURU MEHER	DILIP KUMAR MISRA	
	CRLA/ /	MP		2111/2025
95	D-CRLA/23314/2025	GAJENDRA GOND	TAPAN KUMAR SINGH	
	CRLA/ /	MP		2112/2025
96	D-CRLA/23314/2025	GAJENDRA GOND	TAPAN KUMAR SINGH	
	CRLA/ /	MP		2113/2025
97	D-CRLA/23337/2025	JAGAT RAM THAKUR	RASHMITA SAHU	
	CRLA/ /	MP		2114/2025
98	D-CRLA/23337/2025	JAGAT RAM THAKUR	RASHMITA SAHU	
	CRLA/ /	MP		2115/2025
99	D-CRLA/23337/2025	JAGAT RAM THAKUR	RASHMITA SAHU	
	CRLA/ /	MP		2116/2025
100	D-CRLA/23337/2025	JAGAT RAM THAKUR	RASHMITA SAHU	
	CRLA/ /	MP		2117/2025
101	D-WA/30760/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3391/2025
102	D-WA/30760/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3392/2025
103	D-WA/30761/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3393/2025
104	D-WA/30761/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3394/2025
105	D-WA/30762/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3395/2025
106	D-WA/30762/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3396/2025
107	D-WA/30763/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3397/2025
108	D-WA/30763/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3398/2025
109	D-WA/30796/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3399/2025
110	D-WA/30796/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3400/2025
111	D-WA/30796/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3401/2025
112	D-WA/30804/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3402/2025
113	D-WA/30804/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3403/2025
114	D-WA/30804/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3404/2025
115	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3405/2025
116	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3406/2025
117	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3407/2025
118	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3408/2025
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3409/2025
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3410/2025

121	D-WA/30818/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3411/2025
122	D-WA/30818/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3412/2025
123	D-WA/30818/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3413/2025
124	D-WA/30833/2025 WA/ /	NATIONAL HIGHWAYS AUTHORITY OF INDIA, MP	INDRA MOHANTY	3414/2025
125	D-WA/30835/2025 WA/ /	NATIONAL HIGHWAYS AUTHORITY OF INDIA, MP	INDRA MOHANTY	3415/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3416/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3417/2025
128	D-WA/30852/2025 WA/ /	SITA JAGADALA MP	MANOJ KUMAR MOHANTY	3418/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3419/2025
130	D-WA/30852/2025 WA/ /	SITA JAGADALA MP	MANOJ KUMAR MOHANTY	3420/2025
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3421/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3422/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3423/2025
134	D-WP(C)/30758/2025 WP(C)/ /	M/S BLOTTO VENTURES, JAIPUR MP	ARUN KUMAR PATRA	12872/2025
135	D-WP(C)/30053/2025 WP(C)/21068/2025	NIRUPAMA MALIK MP	ANUPAM RATH	12873/2025
136	D-WP(C)/30757/2025 WP(C)/21479/2025	HI TECH EDIFICE PVT LTD, BBSR MP	AFRAAZ SUHAIL	12874/2025
137	D-WP(C)/14522/2025 WP(C)/11575/2025	DILLIP KUMAR PRADHAN MP		12875/2025
138	D-WP(C)/30764/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	12876/2025
139	D-WP(C)/13030/2023 WP(C)/13030/2023	SANDIP MISHRA MP	BUDHADEV ROUTRAY	12877/2025
140	D-WP(C)/30315/2025 WP(C)/ /	MADHUMITA BEHERA MP	NIRANJAN LENKA	12878/2025
141	D-WP(C)/30311/2025 WP(C)/ /	DIBYASHREE ROUT MP	NIRANJAN LENKA	12879/2025
142	D-WP(C)/6726/2022 WP(C)/6726/2022	DILLIP KUMAR SAHOO MP	KARTIK CHANDRA TRIPATHY	12880/2025
143	D-WP(C)/30770/2025 WP(C)/ /	HI TECH EDIFICE PVT.LTD MP	AFRAAZ SUHAIL	12881/2025
144	D-WP(C)/17346/2025 WP(C)/11918/2025	SEBASISH JENA MP	ARUN KUMAR PATRA	12882/2025
145	D-WP(C)/30274/2021 WP(C)/30274/2021	PRAMOD DEHURI MP	PRADIP KUMAR MALLICK	12883/2025
146	D-WP(C)/30776/2025 WP(C)/ /	CHAITANYA ADABONG MP	SUSHANTA KUMAR JOSHI	12884/2025
147	D-WP(C)/28146/2025 WP(C)/19749/2025	MANAS KUMAR SAHOO MP		12885/2025
148	D-WP(C)/28144/2025 WP(C)/19776/2025	MANAS KUMAR SAHOO MP		12886/2025
149	D-WP(C)/5999/2023 WP(C)/5999/2023	SANDEEP ACHARYA MP	PRABODHA CHANDRA NAYAK	12887/2025
150	D-WP(C)/30788/2025 WP(C)/ /	SARAT KUMAR BOHIDAR MP	KRISHNA CHANDRA SAHU	12888/2025
151	D-WP(C)/3256/2025 WP(C)/2544/2025	LINGARAJ SAHOO MP	MR. B.DASH, AGA, M/S. DEBAKANTA MOHANTY, B.NAYAK, A.K.PAT	12889/2025
152	D-WP(C)/27133/2025	DEBRAJ BEHERA		

	WP(C)/18991/2025	MP		12890/2025
153	D-WP(C)/630/2025	BASANTA KUMAR PRADHAN	M/S. BIRAJA PRASANNA DAS, J.S.MOHARANA, S.DAS, B.K.BHOI, R.P.	
	WP(C)/1111/2025	MP		12891/2025
154	D-WP(C)/18920/2025	MADHUSMITA SWAIN	SHASHI BHUSAN JENA	
	WP(C)/12897/2025	MP		12892/2025
155	D-WP(C)/29136/2025	RANJITA GIRI	JAYAKRISHNA MOHAPATRA	
	WP(C)/20311/2025	MP		12893/2025
156	D-WP(C)/29247/2025	ASHISA KUMAR MAHARANA	MRITUNJAY BANERJEE	
	WP(C)/20685/2025	MP		12894/2025
157	D-WP(C)/30790/2025	PRATIMA SUNDARAY	CHITRASEN PARIDA	
	WP(C)/ /	MP		12895/2025
158	D-WP(C)/24545/2025	NIROD BARIK	BAMADEV BARAL	
	WP(C)/ /	MP		12896/2025
159	D-WP(C)/23269/2025	MINARANI DAS	PRINCE PATNAIK	
	WP(C)/15986/2025	MP		12897/2025
160	D-WP(C)/30805/2025	RATANLAL AGARWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		12898/2025
161	D-WP(C)/30807/2025	KABITA AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/21481/2025	MP		12899/2025
162	D-WP(C)/30811/2025	SUDESH KUMAR SAHU	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		12900/2025
163	D-WP(C)/30815/2025	REETANJALI MISHRA	KARUNAKAR RATH	
	WP(C)/ /	MP		12901/2025
164	D-WP(C)/29303/2025	SAZEDA KHATUN		
	WP(C)/20418/2025	MP		12902/2025
165	D-WP(C)/29304/2025	LAXMAN KUMAR SATAPATHY		
	WP(C)/20421/2025	MP		12903/2025
166	D-WP(C)/29306/2025	SANJEEB KUMAR NAYAK		
	WP(C)/20424/2025	MP		12904/2025
167	D-WP(C)/29308/2025	MAHESWAR MISHRA		
	WP(C)/20432/2025	MP		12905/2025
168	D-WP(C)/18473/2025	DASARATHI NAYAK	SOURAV SUMAN BHUYAN	
	WP(C)/16743/2025	MP		12906/2025
169	D-WP(C)/30817/2025	MYLAB DISCOVERY SOLUTIONS, KOLKODHANANJAYA MUND		
	WP(C)/ /	MP		12907/2025
170	D-WP(C)/30820/2025	DURGA CHARAN SARANGI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		12908/2025
171	D-WP(C)/30822/2025	M/S ASREC (INDIA) LTD, WEST BENGAL	ANIMESH MOHANTY	
	WP(C)/ /	MP		12909/2025
172	D-WP(C)/11908/2025	BRAHMANANDA NAYAK	SRINIBAS PARIJA	
	WP(C)/8908/2025	MP		12910/2025
173	D-WP(C)/30827/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD., BBSR		
	WP(C)/ /	MP		12911/2025
174	D-WP(C)/21682/2025	SHREE JAYEE RAJAGURU CLUB, KHURDATUSHAR KANTA NAYAK		
	WP(C)/15667/2025	MP		12912/2025
175	D-WP(C)/30306/2025	HOSCO PVT. LTD., WEST BENGAL	TANMAY MISHRA	
	WP(C)/21263/2025	MP		12913/2025
176	D-WP(C)/30834/2025	DEBARAJ ROUT	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		12914/2025
177	D-WP(C)/30837/2025	M/S. LANDMARK, KHORDHA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		12915/2025
178	D-WP(C)/30841/2025	SUNANDA SATAPATHY	BISWAJIT PASAYAT	
	WP(C)/ /	MP		12916/2025
179	D-WP(C)/19377/2025	SANTOSH KUMAR JENA	HRUDANANDA MOHAPATRA	
	WP(C)/14012/2025	MP		12917/2025
180	D-WP(C)/30845/2025	BANSIDHAR SAMAL	PRATIK DASH	
	WP(C)/ /	MP		12918/2025
181	D-WP(C)/30849/2025	DIPTIMAYEE NAIK	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		12919/2025
182	D-WP(C)/30850/2025	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD		
	WP(C)/ /	MP		12920/2025
183	D-WP(C)/30853/2025	CHANDAN KUMAR PATRA	RAMA CHANDRA JENA	
	WP(C)/ /	MP		12921/2025

184	D-WP(C)/29948/2024 WP(C)/17212/2024	PRAVAKAR NAIK MP	KISHORE CHANDRA RAJGURU MOHAPATRA	12922/2025
185	D-WP(C)/30026/2025 WP(C)/ /	PRAMOD KUMAR PRADHAN MP	ATMAJIT MANMITH DAS	12923/2025
186	D-WP(C)/30861/2025 WP(C)/ /	SHREE RAM TRADERS, BARANGA, KHURDA MP	ATMAJIT MANMITH DAS	12924/2025